

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 971 OF 2024**

IN THE MATTER OF:

Prajjwal Chand

.....PETITIONER

VERSUS

State of U.P. & Ors.

.....RESPONDENT

MEMO OF PARTIES (AS PER ORDER DATED 19.11.2024)

Prajjwal Chand

.....PETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Through Additional Chief Secretary,
Ministry Environment Forest and Climate Change, UP, Lucknow
Email: rocz.lko-mef@nic.in/psecforest-up@nic.in (Respondent No.1)
- 2. Central Pollution Control Board**
Through Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi
Email: mccb.cpcb@nic.in (Respondent No.2)
- 3. Uttar Pradesh State Pollution Control Board**
Through Member Secretary
Building No.TC-12 V,Vibhuti Khand, Gomti Nagar, Lucknow
Email: ms@uppcb.in (Respondent No.3)
- 4. District Magistrate, Gorakhpur**
DM Bungalow Road, Golghar, Gorakhpur, Uttar Pradesh
Email: dmgor@nic.in (Respondent No.4)
- 5. Integrated Pollution Committee,**
Village Baghagada, Navar Taal Tappa Haveli Pargana Bhauvapaar,
Tehsil Sadar, District Gorakhpur-273001 (Respondent No.5)